

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 56/(MAH)/2017
CA No.

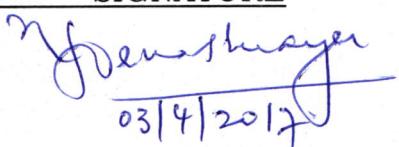
CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.04.2017

NAME OF THE PARTIES: Ador Welding Ltd.
V/s.
Fabtech Projects And Engineers Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
	N. J. Devashroge	Aswale	 03/4/2017

Order

CP No.56/I&BP/NCLT/MB/MAH/2017

On perusal of the record, this Bench has noticed that Certificate of Bank
of the Petitioner herein disclosing the default and also Affidavit disclosing
that Corporate Debtor has not replied to the notice given u/s.8 of the I&B
Code, the Petitioner is hereby directed to file those two documents and other
documents, if any, within seven days hereof.

List this matter for hearing on 10.4.2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)